

PART III

**COMMISSIONERATE OF LAND REVENUE
LAND FAIR VALUE NOTIFICATION
THRISSUR DISTRICT**

FORM 'A'

[See Rule 4]

NOTIFICATIONS

Whereas, it is expedient to publish the Fair Value of Land as required under Section 28 A of the Kerala Stamp Act, 1959, read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995.

Now, therefore, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number, in respect of the land situated in the survey/re-survey numbers of the Village and Taluk mentioned against each shall be as shown against it in column (11) thereof.

(1)

No. B5-13990/2016/K. Dis.

13th December 2016.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	2113	3	Panchayath	Pananchery	13 Ambalakkunnu	Residential plot with Panchayath road access	74,100

(2)

No. B5-17196/2016/K. Dis.

13th December 2016.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Pottore.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	511	2	53	308	..	Panchayath	Kolazhy	Kolazhy	Residential plot with Panchayath road access	72,000
2	511	2	53	308	..	Panchayath	Kolazhy	Kolazhy	Residential plot with Private road access	70,000
3	511	2	53	308	..	Panchayath	Kolazhy	Kolazhy	Residential plot with PWD road access	80,000
4	511	2	53	308	..	Panchayath	Kolazhy	Kolazhy	Residential plot without road access	70,000

2

(3)

No. B5-17090/2016/K. Dis.

21st November 2016.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Pottore.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are -
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	622 627	1	53	307	..	Panchayath	Kolazhy	Kolazhy	Residential plot with Panchayath road access	72,000
									Residential plot with private road access	70,000
									Residential plot with PWD road access	80,000
									Residential plot without road access	70,000

(4)

No. B5-685/2017/K. Dis.

30th January 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Edakkunni.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are -
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	443	2	71	86	26	Corporation	Thrissur	30	Residential plot with private road access	56,000

3

(5)

No. B5-15027/2016/K. Dis.

24th October 2016.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1581	P	Panchayath	Pananchery	..	Residential plot without vehicular access	50,000

(6)

No. B5-14135/2016/K. Dis.

5th November 2016.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	609	P	Panchayath	Pananchery	Thonikkal	Residential plot with Panchayath road access	52,000

(7)

No. B5-9352/2016/K. Dis.

13th July 2016.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	3522	6	Peechi	Residential plot with Panchayath road access	87,500
..	3528	5	Panchayath	Pananchery	Ward 13	Residential plot with PWD road access	1,25,000

(Sd.)
Sub Collector.

ERRATUM NOTIFICATION

No. B5-3801/2016/K. Dis.

19th March 2016.

Fair Value of the land comprised in Re-Survey 163/2 & 163/3 Paralam Village of Thrissur Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Paralam.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>Municipality/ Panchayath/ Corporation</i>	<i>Name of Local Body Name Panchayath/ Municipality/ Corporation</i>	<i>& Number of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	36	163	2, 3	Panchayath	Paralam	9	Wet land	20,000

(Sd.)
Sub Collector.

FORM 'A'

[See Rule 4]

NOTIFICATIONS

Whereas, it is expedient to publish the Fair Value of Land as required under Section 28 A of the Kerala Stamp Act, 1959, read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995.

Now, therefore, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number, in respect of the land situated in the survey/re-survey numbers of the Village and Taluk mentioned against each shall be as shown against it in column (11) thereof.

(1)

No. B5-14401/16/K. Dis.

27th September 2016.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>Municipality/ Panchayath/ Corporation</i>	<i>Name of Local Body Name Panchayath/ Municipality/ Corporation</i>	<i>& Number of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	3626	1, 2	Panchayath	Pananchery	14 Chennai- ppara	Hill tract without road access	26,000

No. B5-14136/2016/K. Dis.

6th October 2016.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	2280	2	Panchayath	Pananchery	Manjavany	Residential plot without vehicular access	26,000

No. B5-13986/2016/K. Dis.

4th October 2016.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	2278	1	Panchayath	Pananchery	Manjavary	Residential plot with Panchayath road access	52,000

No. B5-14137/2016/K. Dis.

6th October 2016.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	3079	1	Panchayath	Pananchery	Thonikkad	Residential plot with Panchayath road access	52,000

(Sd.)
Sub Collector.

ERRATUM NOTIFICATIONS

(1)

No. B5-15498/2016/K. Dis.

21st October 2016.

Fair Value of the land comprised in Survey 451 Vadakkumury Village of Thrissur Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Vadakkumury.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	451	Panchayath	Thanniam	9	Nilam	6,800

(2)

No. B5-7469/2016/K.Dis.

17th June 2016.

Fair Value of the land comprised in Survey No. 829 Aranattukra Village of Thrissur Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Aranattukra.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	829	Corporation	Thrissur	10	Wet land	10,000

(Sd.)

Sub Collector.

FORM 'A'

[See Rule 4]

NOTIFICATIONS

Whereas, it is expedient to publish the Fair Value of Land as required under Section 28 A of the Kerala Stamp Act, 1959, read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995.

Now, therefore, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number, in respect of the land situated in the survey/re-survey numbers of the Village and Taluk mentioned against each shall be as shown against it in column (11) thereof.

No. B5-14666/2016/K. Dis.

16th January 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Vilvattam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	508 888	20 8P	50	3	43	Corporation	Thrissur	..	Residential plot with Corporation road access	1,75,000

No. B5-768/2017/K.Dis.

31st January 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Madakkathara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	102	2	Panchayath	Madakkathara	10	Residential plot with Panchayat road access	98,496

No. B5-16426/2016/K.Dis.

7th November 2016.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	3481	5	Panchayath	Pananchery	13 Podippara	Residential plot with Panchayath road access	52,000

No. B5-14668/2016/K.Dis.

23rd November 2016.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Kurumpilavu.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	296	2	Panchayath	Chazhur	14	Residential plot with Panchayath road access	63,000

(Sd.)
Sub Collector.

ERRATUM NOTIFICATION

No. B5-17661/2016/K. Dis.

13th December 2016.

Fair Value of the land comprised in Survey No. 228/1 Thrissur Village of Thrissur Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Thrissur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	228	1	Corporation	Thrissur	..	Residential plot with private road access	37,05,000

Revenue Divisional Office,
Thrissur.(Sd.)
Revenue Divisional Officer.

FORM 'A'

[See Rule 4]

NOTIFICATIONS

Whereas, it is expedient to publish the Fair Value of Land as required under Section 28 A of the Kerala Stamp Act, 1959, read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995.

Now, therefore, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number, in respect of the land situated in the survey/re-survey numbers of the Village and Taluk mentioned against each shall be as shown against it in column (11) thereof.

No. B5-18326/2016/K.Dis.

17th December 2016.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Anjoor.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	309	2	2	153	12	Panchayath	Kaiparambu	4	Residential plot with Panchayath road access	2,00,000

No. B5-17927/2016/K. Dis.

19th December 2016.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Mulayam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	560	Panchayath	Nadathara	7	Residential plot with Private road access	44,676
..	561	2	Panchayath	Nadathara	7	Residential plot with Private road access	40,230

No. B5-18040/2016/K. Dis.

28th December 2016.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Thrissur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1505	1	Corporation	Thrissur	..	Residential plot without vehicle access	12,35,000

10

(4)

No. B5-19155/2016/K. Dis.

7th January 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Manalur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	640	1	Panchayath	Manalur	..	Wet land	2,100

(5)

No. B5-19156/2016/K. Dis.

7th January 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Thrissur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	2011	1	Corporation	Thrissur	..	Residential plot with Private road access	20,00,000
..	2011	1	Corporation	Thrissur	..	Residential plot without vehicle access	15,00,000

(6)

No. B5-738/2017/K. Dis.

6th February 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Kanimangalam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	805	1	Corporation	Thrissur	..	Wet land	1,250

No. B5-2005/2017/K. Dis.

3rd March 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Vilvattam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are -
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	879	9	50	5	80	Corporation	Thrissur	..	Residential plot with Corporation road access	1,90,000

No. B5-17923/2016/K.Dis.

30th January 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Vilvattam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are -
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	514	12, 10	50	7	29P	Corporation	Thrissur	..	Residential plopt with Corporation road access	1,60,000

No. B5-881/2017/K.Dis.

6th February 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Ollukkara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are -
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	910	1	Corporation	Thrissur	..	Residential plot with Corporation road Access	2,50,000

12

(10)

No. B5-767/2017/K.Dis.

6th February 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Anjoor.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	16	1, 2								
..	17	P	2	10	1	Panchayath	Kaiparambu	3	Residential plot with Panchayath road access	1,00,000
..	32	1								

(11)

No. B5-2379/2017/K.Dis.

4th March 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Anjoor.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	2	10	3	Panchayath	Kaiparambu	3	Residential plot with Cor./Mun./Pan./ road access	1,00,000

(12)

No. B5-2182/2017/K.Dis.

6th March 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	2638	1	Panchayath	Nadathara	Chalampadam VI	Residential plot with Panchayath road access	30,000
2	2638	2								
3	2639	1								
4	2639	2								
5	2639	3								

13

(13)

No. B5-13985/2016/K.Dis.(1).

16th March 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	2640	1	Panchayath	Nadathara	VI Chalampadam	Residential plot with Panchayath road access	30,000

(14)

No. B5-13985/2016/K.Dis.(2).

16th March 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	2640	1	Panchayath	Nadathara	VI Chalampadam	Residential plot with Panchayath road access	30,000
..	2640	5								

(15)

No. B5-17196/2016/K.Dis.

13th December 2016.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Pottore.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	511	2	53	308	..	Panchayath	Kolazhy	Kolazhy	Residential plot with Panchayath road access	72,000

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
2	511	2	53	308	..	Panchayath	Kolazhy	Kolazhy	Residential plot with private road access	70,000
3	511	2	53	308	..	Panchayath	Kolazhy	Kolazhy	Residential plot with PWD road access	80,000
4	511	2	53	308	..	Panchayath	Kolazhy	Kolazhy	Residential plot without road access	70,000

(16)

No. B5-637/2017/K.Dis.

7th March 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Karamuck.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1043	4	Panchayath	Manalur	Vilakkumkal 17	Commercially important plot	1,75,000

Revenue Divisional Office,
Thrissur.(Sd.)
Revenue Divisional Officer.